

2. Development of 508 Individual Toilets (Sewerage and Septage)
3. Construction of Bridge on East Yeleru drain at Indrapalem Lock (Urban Transport)

Utilisation of funds under AMRUT scheme

927. SHRIMATI RENUKA CHOWDHURY:

PROF. M. V. RAJEEV GOWDA:

Will Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the total funds released to States under AMRUT scheme, so far, year-wise;
- (b) whether certain States have not utilised their funds and are still eagerly waiting for following year allocation;
- (c) if so, the details thereof along with the reasons for gross under utilisation of funds under the scheme;
- (d) the steps taken by Government to have a supervisory mechanism for more optimum utilisation of funds under the scheme; and
- (e) the measures taken by the Ministry for capacity building of urban local bodies of various States?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAOINDERJIT SINGH): (a) The details of fund sanctioned/ released under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT), year-wise, State-wise is given in the Statement (*See below*).

(b) and (c) Under the Mission, the Detailed Project Reports (DPRs) are prepared, appraised and approved by the concerned State/UT Governments after the approval of the State Annual Action Plans by the Central Government. The State Govts. are in the process of preparation, appraisal and approval of DPRs and award of projects.

(d) To monitor the progress under the Mission, the Ministry undertakes various review meetings and video-conferencing at national/ regional and State level with the concerned State Government officials. State level nodal agencies are also required to send progress reports to the Ministry. The Apex Committee under the Mission also undertakes review and monitor the progress.

(e) The capacity building of urban local bodies in States and UTs is being supported by the Mission and the programme is funded through the Mission. Apart from through the Mission funds, the Ministry is also supporting the Capacity Building

through an externally aided project and a total of 27 training entities have been empaneled for the purpose. The States have signed MoUs with these training entities as per their requirement and capacity building activities are being conducted by them.

Statement

Details of fund sanctioned/ released under 'AMRUT'

(₹ in crore)

Sl. No.	State/UTs	Total size of		Central		Central	
		SAAP approved		Assistance		Assistance released	
		2015-16	2016-17	2015-16	2016-17	2015-16	2016-17
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	662.86	877.05	300.41	351.6	60.08	70.32
2.	Andaman and Nicobar Islands	3.18	3.6	3.18	3.6	0.64	0.72
3.	Arunachal Pradesh	40.94	46.68	36.84	42.00	7.37	8.40
4.	Assam	188.16	218.67	169.34	196.8	33.87	39.36
5.	Bihar	664.20	775.2	332.10	387.6	66.42	77.52
6.	Chandigarh	15.04	18	15.04	18	3.01	3.6
7.	Chhattisgarh	573.40	740.38	276.47	308.58	55.29	61.72
8.	Dadra and Nagar Haveli	3.41	3.6	3.41	3.6	0.68	0.72
9.	Daman and Diu	4.56	5.75	4.56	5.75	0.91	1.15
10.	Delhi	223.07	265.73	223.07	265.73	44.61	53.14
11.	Goa	59.44	69.6	29.71	34.8	5.94	6.96
12.	Gujarat	1204.42	1401	564.30	599.18	112.86	119.84
13.	Haryana	438.02	525.4	219.01	254.4	43.80	50.88
14.	Himachal Pradesh	788.23	101.33	79.41	91.2	15.88	18.24
15.	Jammu and Kashmir	171.00	197.33	153.87	177.6	30.77	35.52
16.	Jharkhand	313.36	376.8	137.95	165.81	27.59	33.16
17.	Karnataka	1258.54	1624.72	592.29	771.6	118.46	154.32
18.	Kerala	587.48	796.06	287.98	386.4	57.60	77.28

1	2	3	4	5	6	7	8
19. Lakshadweep		0.68	1.2	0.68	1.2	0.14	0.24
20. Madhya Pradesh		1655.81	2050.9	672.03	862.8	134.41	172.56
21. Maharashtra		1989.41	2489.91	914.92	1176	182.98	235.2
22. Manipur		51.43	60	46.29	54	9.26	10.8
23. Meghalaya		22.81	26.67	20.53	24	4.11	4.8
24. Mizoram		40.56	46.67	36.50	42	7.30	8.4
25. Nagaland		34.98	40	31.48	36	6.29	7.2
26. Odisha		461.30	530.4	228.14	265.2	45.63	53.04
27. Puducherry		18.97	21.6	18.97	21.6	3.79	4.32
28. Punjab		709.66	857.02	318.86	400.8	63.77	80.16
29. Rajasthan		919.00	1072.8	459.50	526.11	91.90	105.22
30. Sikkim		13.43	13.33	12.09	12.00	2.42	2.40
31. Tamil Nadu		3249.23	3834.49	1372.41	1582.8	274.48	316.56
32. Telangana		408.51	554.77	204.25	277.2	40.85	55.44
33. Tripura		36.62	49.33	32.96	44.4	6.59	8.88
34. Uttar Pradesh		3287.27	3895.16	1409.07	1638	281.81	327.6
35. Uttarakhand		269.93	197.33	133.68	177.6	26.74	35.52
36. West Bengal		1104.86	1393.69	552.43	642	110.49	128.4
TOTAL		20773.77	25182.16	9893.73	11847.96	1978.74	2369.59

Development of cities under HRIDAY

928. SHRI MAHESH PODDAR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government has received any plans from concerned agencies for development of cities under HRIDAY scheme;

(b) if so, the names of such cities for which plan for development have been received; and

(c) the details of funds sanctioned and released for each of these cities under the scheme?